

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 971 OF 2024**

**IN THE MATTER OF:**

**Prajjwal Chand**

**.....PETITIONER**

**VERSUS**

**State of U.P. & Ors.**

**.....RESPONDENT**

**AMENDED MEMO OF PARTIES (AS PER ORDER DATED 01.09.2025)**

**Prajjwal Chand**

**.....PETITIONER**

**VERSUS**

- 1. State of Uttar Pradesh**  
Through Additional Chief Secretary,  
Ministry Environment Forest and Climate Change, UP, Lucknow  
Email: [rocz.lko-mef@nic.in](mailto:rocz.lko-mef@nic.in)/[psecforest-up@nic.in](mailto:psecforest-up@nic.in) (Respondent No.1)
- 2. Central Pollution Control Board**  
Through Member Secretary,  
Parivesh Bhawan, East Arjun Nagar, Delhi  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) (Respondent No.2)
- 3. Uttar Pradesh State Pollution Control Board**  
Through Member Secretary  
Building No.TC-12 V,Vibhuti Khand, Gomti Nagar, Lucknow  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) (Respondent No.3)
- 4. District Magistrate, Gorakhpur**  
DM Bungalow Road, Golghar, Gorakhpur, Uttar Pradesh  
Email: [dmgor@nic.in](mailto:dmgor@nic.in) (Respondent No.4)
- 5. Integrated Pollution Committee,**  
Village Baghagada, Navar Taal Tappa Haveli Pargana Bhauvapaar,  
Tehsil Sadar, District Gorakhpur-273001 (Respondent No.5)
- 6. Medical Pollution Control Committee**  
Through its Director,  
Vinay Kumar Sharma,  
21, E Block, Panki Kanpur, U.P.-228020 (Respondent No.6)
- 7. Integrated Pollution Committee**  
Through its Sole Proprietor,  
Pranjal Patel,  
H. No. 26-A-B, E Block, Near Bhatiya Hotel,  
Panki, Kanpur Nagar, U.P.-208020 (Respondent No.7)